

MEGHALAYA LEGISLATIVE ASSEMBLY

CALENDAR FOR THE BUDGET SESSION- 2011.

Thursday, March 10, 2011

GOVERNMENT BUSINESS

1. Address by the Governor under Article 176 of the Constitution of India.
2. The Speaker to announce the Report of the Business Advisory Committee.
3. The Speaker to announce the names of the Members nominated by him to the Panel of Chairmen.
4. Laying of Ordinance, Orders, Notifications, Reports, Rules and Regulations, etc.
5. Introduction of Government Bills.
6. Obituary References.

Friday, March 11, 2011

PRIVATE MEMBERS' BUSINESS

1. Bills, if any.
2. Motions.
3. Resolutions.

Saturday, March 12, 2011

R E C E S S

Sunday, March 13, 2011

H O L I D A Y

Monday, March 14, 2011

GOVERNMENT BUSINESS

Debate on Governor's Address.

Tuesday, March 15, 2011

PRIVATE MEMBERS' BUSINESS

1. Bills, if any.
2. Resolutions.
3. Motions.

Wednesday, March 16, 2011

GOVERNMENT BUSINESS

1. Debate on Governor's Address. (upto 1.30 P.M)
2. Reply of the Chief Minister to the Debates on Governor's Address.
3. Presentation of Supplementary Demands for Grants and Supplementary Appropriation for 2010-2011.

Thursday, March 17, 2011

PRIVATE MEMBERS' BUSINESS

1. Bills, if any.
2. Motions.
3. Resolutions.

Friday, March 18, 2011

GOVERNMENT BUSINESS

Voting on Supplementary Demands.

Saturday, March 19, 2011

R E C E S S

Sunday, March 20, 2011

H O L I D A Y

Monday, March 21, 2011

GOVERNMENT BUSINESS

1. Voting on Supplementary Demands (upto 1.00 P.M.).
2. Introduction, Consideration and Passing of the Meghalaya Appropriation (No.I) Bill, 2011.
3. Presentation of Budget Estimates 2011-2012.

Tuesday, March 22, 2011

GOVERNMENT BUSINESS

General Discussion on the Budget.

Wednesday, March 23, 2011

GOVERNMENT BUSINESS

General Discussion on the Budget.

Thursday, March 24, 2011

GOVERNMENT BUSINESS

Voting on Demands for Grants.

Friday, March 25, 2011

GOVERNMENT BUSINESS

1. Voting on Demands for Grants.
2. Finance Minister's Reply to the Budget Discussion.
3. Introduction, Consideration and Passing of the Meghalaya Appropriation (No. II) Bill, 2011.
4. Consideration and Passing of other Government Bills.
5. Prorogation/Adjournment Sine – die.

**Shillong,
February 28, 2011.**

**H.Mylliemngap,
Secretary,
Meghalaya Legislative Assembly.**

